

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/235/2016
NAME OF THE PETITIONER(S) : R. Ramesh
NAME OF THE RESPONDENT(S) : Devi Polymers Private Limited & 10 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

HARSHINI - J
FOR PREETI MOHAN

Counsel for petitioner

(Signature)

R. Venkataravadan
Chandramouli Prabhakar

Counsel for Respondents
1-6 & 8-11

(Signature)

ORDER

Counsel for both the parties present and prayed for time for arguments. At request, time is enlarged. Put up on 18.08.2017 at 10.30 A.M.

(Signature)
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(Signature)
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)